

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1450
ANSWERED ON 29/07/2025**

REVIEW OF MGNREGS

1450. Shri Selvaganapathi T.M.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the review of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the financial year 2024-2025 revealed that while the coverage has increased with an 8.6% rise in the number of registered households under the programme;**
- (b) whether it is also a fact that the review has also revealed that the delivery of promised employment has gone down with person days having dropped by 7.1%;**
- (c) whether the delayed wages are a key factor to mismatch between MGNREGS coverage and delivery;**
- (d) whether the reduced budget allocation by the Union Government has adversely affected the progress of the MGNREGS; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (c): Details of number of registered households and persondays generated under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the financial 2023-24 and 2024-25 are given below:

(Figure in crore)

Financial Year	Number of registered households	Persondays Generated
2023-24	14.81	312.16
2024-25	15.99	290.60

(As per NREGASoft)

Mahatma Gandhi NREGS, is a demand driven wage employment scheme, and is a fallback option when no better employment opportunity is available. The Government of India is committed to provide adequate employment opportunities to willing eligible rural households under Mahatma Gandhi NREGS as per demand. During the current Financial Year (FY) 2025-26 (as on 22.07.2025), 99.79% of the eligible rural households have been offered employment against who have demanded the employment under the scheme.

The Central Government has initiated several measures to generate awareness about the scheme. These include, (i) to initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, (ii) to expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha, (iv) Organization of 'RozgarDiwas'.

(d)& (e): Under Mahatma Gandhi NREGS for the FY 2024-25, budget allocation of ₹86,000 crore was made, which was the highest ever allocation for scheme at the Budget Estimate (BE) stage since inception. In the FY 2025-26, the Government has retained this allocation at ₹86,000 crore, ensuring continued support for rural employment.

Keeping in view demand driven nature of the Scheme, the Ministry of Rural Development closely monitors demand for employment at ground level and seeks additional funds from the Ministry of Finance as and when required. The release of fund under the scheme is a continuous process and Government of India is committed to making funds available as per demand for employment on the ground. In the Current FY 2025-26 as on 23.07.2025 an amount of Rs 45,783 crore has been released under the scheme out of which Rs.37,912 crore is for payment of wages. There is no pending wage liability for FY 2024-25.
